

Name of CD: C&C Constructions Limited
Date of Commencement of CIRP: 14.02.2019
List as on: 21.01.2022
Annexure 7
List of Operational Creditors (Government Dues)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)													(Amount in Rs)
Sl.No.	Details of Claimant		Details of Claim received		Details of Claims Admitted				Amount of Contingent Claims	Amount of any Mutual dues, that may be set-off	Amount of Claim Not Admitted	Amount of Claims under Verification	Remarks, if any
	Department	Government	Date of receipt	Amount Claimed	Amount of claim admitted	Nature of Claim	Whether related party?	% of voting share in CoC, if applicable					
1	Income Tax Department	Government of India		571,58,220	571,58,220				-		-		
2	Employees Provident Fund Organisation	Government of India		143,34,347	141,35,549				-		1,98,798		
3	Project Director Shimla - HPRIDC	State		12319,72,998	-				12319,72,998		-		
4	Bihar State Road Development Corporation Ltd.	State		9956,65,213	-				9956,65,213		-		
	Total			22991,30,778	712,93,769				22276,38,211		1,98,798		